



Standing Committee Report Summary

The Rajiv Gandhi National Institute of Youth Development Bill, 2011

- The Standing Committee on Human Resource Development submitted its 242nd Report on 'The Rajiv Gandhi National Institute of Youth Development Bill, 2011' on April 26, 2012. The Chairperson was Shri Oscar Fernandes.
- The Bill seeks to declare the Rajiv Gandhi National Institute of Youth Development, Kanchipuram as an institution of national importance. The existing institute at Sriperumbudur was set up in 1993 with the objective of undertaking advanced study in youth related activities. Various committees recommended giving it the status of institute of national importance.
- The Committee welcomed the Bill and recommended it be passed after incorporating the amendments suggested.
- The Committee pointed out that the Bill drafted by the Mentor Group of the Ministry of Youth Affairs had listed the six objectives of the Bill in great detail. It recommended that this Bill incorporate some of the detailed objectives for better clarity.
- The Bill drafted by the Mentor Group had listed a number of functions of the Institute such as provision for distance learning, regulate discipline of all employees and function as the nodal centre for all international youth exchange programmes mandated by the government. The Committee suggested that these functions be included in the Bill.
- The Committee recommended that the Executive Council should not include the Joint Secretary, Ministry of Sports and Youth Affairs since there are already two government representatives. It should also be more specific about the representation of women, weaker sections of society and different regions of the country.
- The Committee advised that the composition of the Academic Council and the Finance Committee suggested in the draft Bill of the Mentor Group should be included in this Bill.
- It suggested that all annual reports and audited accounts be laid on the table of both Houses of Parliament.

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